NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

TCP. No. 16/(MAH)/2016

CA. No.

CORAM:

Present:

SHRI. B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI. V. NALLASENAPTHY

MEMBER (J)

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India

M/s. Sterling Biotech Ltd.

Section of the Companies Act: 117C of the Companies Act, 1956

Designation

Signature

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Vidhyadhar Shinde Dav. for opplicant

<u>Order</u> CP No. 16/117C/CLB/MB/MAH/2016

At request of the parties, three weeks' time for filing reply is hereby extended. List this matter for hearing on 9.1.2017 as fixed earlier.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)